



\$~OS-11 & 13

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ C.O. 4/1997  
SH. JAININDER JAIN AND ORS. .... Petitioner  
versus  
REGISTRAR OF TRADE MARKS AND ORS..... Respondent

+ CS(COMM) 520/2018  
JAININDER JAIN .... Plaintiff  
versus  
ARIHANT JAIN AND .... Defendant

Present: Ms.Neelam Pathak and Ms.Saltanat, Advs. for the  
plaintiff.  
Mr.Amarjit Singh and Ms.Shashi Sharma, Advs. for  
defendant/respondent.

**CORAM:**  
**HON'BLE MR. JUSTICE JAYANT NATH**

**ORDER**

% **12.10.2018**

It has been pointed out by learned counsel for the parties that there is an order passed by the Supreme Court staying all connected proceedings which are subject matter of the present dispute.

At request, adjourned to 8.4.2019.

**JAYANT NATH, J**

**OCTOBER 12, 2018**

n